

- (7) A statement (Hindi and English versions) on the Action taken by the Government on the Motion regarding Student Unrest adopted by the Lok Sabha on the 31st July, 1978. [Placed in Library. See No. LT-4507/79.]
- (8) (i) A copy of the Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 1977-78.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts

[Placed in Library. See No. LT-4508/79.]

ANNUAL REPORT OF SILK AND RAYON  
Textiles Export Promotion Council,  
BOMBAY FOR 1977-78

THE MINISTER OF COMMERCE,  
CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1977-78. [Placed in Library. See No. LT-4509/79.]

SUMMARIES OF BUDGET ESTIMATES AND  
ACTUALS FOR 1979-80 AND 1977-78 RESPECTIVELY OF INDIAN AIRLINES AND AIR  
INDIA

THE MINISTER OF TOURISM  
AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954:—

- (a) (i) Summary of Budget Estimates for Revenue and Expenditure of the Indian Airlines for the year 1979-80.

- (ii) Summary of Actuals for the year 1977-78 Budget Estimates and Revised Estimates for the year 1978-79 and Budget Estimates for the year 1978-80 under Capital of Indian Airlines.
- (b) (i) Summary of Budget Estimate for Revenue and Expenditure of Air India for the year 1979-80.
- (ii) Summary of Actuals for the year 1977-78, Budget Estimates and Revised Estimates for the year 1977-78 and Budget Estimates for the year 1979-80 under Capital of Air India.

[Placed in Library. See No. LT-4510/79.]

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963, ANNUAL REPORT OF INDIAN INSTITUTE OF FOREIGN TRADE, NEW DELHI FOR 1977-78, ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF PACKING, BOMBAY, FOR 1977-78, ETC. ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—
- (i) The Export Inspection Council Employees (Classification, Control and Appeal) Amendment Rules, 1979, published in Notification No. S.O. 1442 in Gazette of India dated the 5th May, 1979.
- (ii) The Export Inspection Agency Employees (Classification, Control and Appeal) Amendment Rules,